203 Written Answers AUGUST 1, 1980

Britain's Development Plant for Durgapur Steel Plant

6550. SHRI MOHD. ASRAR AHMAD: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a development plan is being prepared by the British Steel Corporation (Overseas) Services for the Durgapur Steel Plant under the technical aid programme of the British Government;

(b) the date by which the plan will be ready;

(c) the full particulars of the plan with salient features;

(d) the date by which it will be put into operation;

(e) the amount involved; and

(f) the benefits to accrue to the Government of India?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The plan is expected to be ready by the end of October, 1980.

(c) to (f) These will be known only after the proposals have been amed and submitted to the Governent and the Government have taken view on them.

Service Charges for Canalisation of Import and Export Commodities

6551. SHRI RAM SWAROOP RAM: Will the Minister of COMMERCE be pleased to state:

(a) the norm for deciding service

charge for canalisation of different import and export commodities/items;

(b) whether shipper/actual user of the imported goods has any say in the matter; and

(c) have not Government laid down that the service charges levied by the canaliser should not be in excess but commensurate to the actual service by the canaliser?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Service charges for different import/export commodities are fixed keeping in view the services rendered and various elements of expenses/costs incurred by the canalising agencies.

(b) No, Sir.

(c) The end cost of the actual user  $a_s$  well as availability of raw material from other sources, are taken into consideration while fixing the service charges which are commensurate with the actual services rendered by the canalising agency.

## Decline in Scrap Prices

6552. SHRI RAM SWAROOP RAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that scrap prices in the international market have been declining in the recent period;

(b) whether the domestic scrap industry sources have expressed concern that the arc furnaces are likely  $t_0$  import large volume of scrap on valid import licences held by them;

(c) whether it is a fact that scrap imports in large volume  $b_V$  arc furnaces would harm domestic collection; and